No one & sound

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(IB) No. 518/KB/2017 C.P.No.421/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

| Name | of the Company | Punjab National Bank- V | /s- Mintri Tea Co. Pvt.Ltd. | |
|---------------|--|-------------------------|-----------------------------|---------------------|
| Under Section | | 7 IBC | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

ORDER

No one is present from either side.

C.A. (IB) No. 518/KB/2017 has been filed in connection with C.P. No. 421/KB/2017, which is already listed 30/11/2017.

List CA (IB) No. 518/KB/2017 on 30/11/2017 for disposal along with the C.P.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)